CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

O.A. No. 62/825/2021



This the 29th day of June, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Mushtaq Ahmed Kanth, Age 62 years, S/o Sh. Haji Gh. Nabi, R/o Dooru Shah Abad, Near Police Station Anantnag-192211.

....Applicant

(Advocate:- Mr. Anayat Gorsi-Not Present)

Versus

1. Union Territory of J&K, through Commissioner/Secretary, Irrigation and Flood Control Department Wing, Civil Secretariat, Jammu/Srinagar-190001 and 6 ors.

 Res	pondents

(Advocate: Mr. Raghu Mehta, learned Sr. C.G.S.C.)

ORDER [ORAL]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference and the case being listed in the regular cause list, nobody has joined the video conference on behalf of the applicant.

2. On the last listed date i.e., 25.05.2021 also, nobody had joined the video conference on behalf of the applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

Arun